

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No.414 of 2011

(Arising out of OIO-02/MP/DAMAN/2011 passed by Commissioner of Central Excise,
Customs and Service Tax-DAMAN)

C.C.E. & S.T.-Vapi

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat-396191

.....Appellant

VERSUS

M/s. Sachin Metal Coats

1st Phase, J-15,
Near Gtbl, Gidc,
VAPI, GUJARAT

.....Respondent

APPEARANCE:

Shri. S. N. Gohil, Superintendent (AR) for the Appellant
Shri. Willingdon Christian, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 01.10.2019

DATE OF DECISION: 29.01.2020

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 356 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Kamakshi